

will be demolished and if so, by what time ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b) In accordance with the policy of the Government, unauthorised colonies in Delhi covering residential and commercial structures constructed therein upto 30.6.77 and 16.2.77 respectively are to be regularised. The DDA and MCD had carried out surveys during 1977-78 in respect of unauthorised colonies which had come up by these cut off dates prescribed by the Government. No surveys have been carried out in respect of unauthorised colonies that may have come up after these cut off dates. These colonies also do not qualify for regularisation.

(c) and (d) There is no proposal to revise the policy for regularisation of unauthorised colonies and to extend the cut off dates for regularisation already prescribed by the Government primarily because any such extension would encourage unauthorised constructions.

(e) The unauthorised constructions which do not qualify for regularisation in accordance with the policy of the Government are liable to action, including demolition action, in accordance with the provisions of law in due course.

[English]

Cooperative sugar mill at Badamba, Orissa

3904. SHRIMATI JAYANTI PATNAIK : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have a proposal to set up a co-operative sugar mill at Badamba in Orissa;

(b) if so, the amount sanctioned therefor by Centre to set up sugar mill at the above mentioned place; and

(c) the steps taken to expedite the implementation of the proposal ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) and (c) Under a Centrally sponsored scheme, the National Cooperative Development Corporation has already released a loan assistance of Rs. 69.07 lakhs to the Government of Orissa for participation in the share capital of the cooperative sugar factory at Badamba. The cooperative has to collect requisite share capital from the members before the Industrial Finance Corporation of India which is to provide long term loans, could appraise the project for sanction of the term loan.

Crop Insurance Scheme for Tobacco

3905. SHRI C. SAMBU : Will the Minister of AGRICULTURE be pleased to state whether there is any proposal to bring tobacco under crop insurance scheme ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : At present there is no proposal to include tobacco under the Comprehensive Crop Insurance Scheme.

[Translation]

Long term price policy for crops

3906. SHRI VIRDHI CHANDER JAIN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government propose to formulate a long-term price policy in regard to important crops in consultation with agricultural experts and scientists;

(b) if so, the progress made in this regard so far; and

(c) the time by which the said long-term price policy is likely to be placed before the House ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.